Name of the Corporate Debtor: Vadraj Cement Limited; Date of Commencement of CIRP: 02-02-2024; List of Creditors as on: 20-06-2024; Name of IP: PULKIT GUPTA; Process Number: 1; Last 5 digitof registration number: 13697

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	8	88478734239	8	80363198179	98.24			8115536060	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	10	2835093102	7	1442944000	1.76			1392149102	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)					0.00				NA
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)	295	833663388			0.00			833663388	Annexure 6
7	Operational creditors (Government Dues)	6	11011614788			0.00			11011614788	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	144	1351561492			0.00			833663388	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		463	104510667009	15	81806142179	100.00			22186626726	